

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.617/05

Tuesday this the 22nd day of August, 2006.

CORAM:

**HON'BLE MR. K.B.S. RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

Martin K Mathew,
Maliakal House, Vyttila,
Cochin-682 031.,
Superintendent of Police,
Crime Branch, CBI,
Ernakulam. Applicant

(By Advocate Shri S.Sreekumar)

Vs.

1. State of Kerala represented by its
Chief Secretary (Home Dept),
Government Secretariat, Trivandrum.
2. Union of India, represented by its Secretary,
Ministry of Home Affairs, New Delhi.
3. Union Public Service Commission,
rep. by its Secretary,
Shajahan Road, New Delhi.
4. The Selection Committee for Selection to
Indian Police Service represented
by its Chairman,
Union Public Service Commission,
Shajahan Road, New Delhi. Respondents

(By Advocate Shri K.Thavamony, G.P.(R.1)

(By Advocate Shri TPM Ibrahim Khan, SCGSC(R.2-4)

**The application having been heard on 22.8.2006
the Tribunal on the same day delivered the following:**

ORDER

HON'BLE MR. K.B.S. RAJAN, JUDICIAL MEMBER

**Counsel for the applicant submits that he may be permitted to withdraw this
O.A. with liberty to file a fresh O.A. if so advised. Permission granted. O.A. is**

dismissed as withdrawn. Liberty is granted to file fresh O.A., if so advised.

Dated the 22nd August, 2006.


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


K.B.S.RAJAN
JUDICIAL MEMBER

Rv